

NATIONAL COMPANY LAW TRIBUNAL
DIVISION BENCH
CHENNAI

(24)

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI
NATIONAL COMPANY LAW TRIBUNAL, HELD ON 04/12/2017 AT 10.30 AM

PRESENT: SHRI K. ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL
SHRI S. VIJAYARAGHAVAN, MEMBER (TECHNICAL)

APPLICATION NUMBER :
PETITION NUMBER : CP/628/ (IB)/2017
NAME OF THE PETITIONER(S) : M R VENTURE
NAME OF THE RESPONDENT(S) : ROYAL SPLENDER DEVELOPERS PVT LTD
UNDER SECTION : 7 RULE 4

S.No.	NAME (IN CAPITAL)	DESIGNATION	SIGNATURE
		REPRESENTATION BY WHOM	
1.	M. SUNDEL KUMAR	ADVOCATE APPLICANT	M. S. K.

ORDER

Counsel for petitioner/Financial Creditor present. No representation on behalf of respondent. Counsel for petitioner filed a memo suggesting the name of the IRP. Heard the submissions of the petitioner. Order is reserved.

-59/-
S Vijayaraghavan
Member (Technical)

-50/-
K Anantha Padmanabha Swamy
Member (Judicial)

bc